

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 5923
TO BE ANSWERED ON 30.03.2026
National Afforestation Programme

5923. SHRI RAHUL SINGH LODHI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the current status of implementation of the National Afforestation Programme during the last three years and the current year along with the details of the area afforested and funds utilised thereunder, State/UT-wise particularly in Damoh Lok Sabha Constituency;
- (b) the manner in which the said programme has been converged with the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) and the National Mission for a Green India for the restoration of degraded forest lands;
- (c) the steps taken by the Government to ensure community participation and livelihood generation under the said programme; and
- (d) whether any impact assessment has been conducted regarding the survival rate of plants and improvement in forest cover and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) The National Afforestation Programme (NAP) which was implemented for ecological restoration of degraded forest lands through people's participation, primarily through Joint Forest Management Committees (JFMCs) and Forest Development Agencies (FDAs) was merged with the National Mission for Green India (NMGI) i.e Green India Mission (GIM) in 2018. Based on approved Annual Plans of Operations, funds are released by the Ministry based on availability of budget and progress of works, and are utilized by the States for plantation, soil and moisture conservation, nursery raising and related activities. The details of the area afforested and funds utilised under the programme during the last three years are given in **Annexure-I**.
- (b) The objectives of the National Afforestation Programme are complementary to other major afforestation initiatives of the Government such as the Compensatory Afforestation Fund Management and Planning Authority (CAMPA) mechanism and the Green India Mission (GIM). Convergence is ensured at the planning and implementation stage by prioritizing degraded forest lands for restoration, pooling resources for plantation and protection activities, and avoiding duplication of efforts. While CAMPA funds are primarily used for compensatory afforestation and related activities, NAP and GIM support ecological restoration, landscape-based afforestation and capacity building, thereby collectively contributing to enhancement of forest and tree cover.
- (c) Community participation is a key component of the programme. Afforestation works are implemented through JFMCs with active involvement of local communities in

planning, plantation, protection and maintenance of forest areas. The programme also supports livelihood generation through wage employment in plantation activities, nursery raising, soil and moisture conservation works, and sustainable harvesting of minor forest produce, thereby providing economic benefits to forest-dependent communities.

- (d) Monitoring and evaluation of plantations undertaken under the programme are carried out through periodic field inspections by State Forest Departments and review mechanisms of the Ministry. Survival of plantations and improvement in forest cover are assessed through monitoring reports, third-party evaluations and national-level assessments such as the India State of Forest Report published by the Forest Survey of India. These assessments indicate improvement in forest and tree cover in several parts of the country due to sustained afforestation and conservation efforts.

Annexure referred to in reply of part (a) of the Lok Sabha Unstarred Question No. 5923 regarding 'National afforestation programme' raised by Shri Rahul Singh Lodhi due for reply on 30.03.2026

Funds allocated/released/utilized & creation of plantation/eco-restoration during the last three years under GIM (2022-23 to 2024-25)

Sl. No.	States	Total amount Allocated/Released (Rs. In Crores)	Total funds utilized Utilized (Rs. In Crores)	Total Creation of plantation/eco-restoration (in ha)
1	Andhra Pradesh	-	-	-
2	Arunachal Pradesh	21.28	29.96	5,314
3	Chhattisgarh*	0.09	6.21	-
4	Haryana	38.18	44.51	1,301
5	Himachal Pradesh	-	10.59	1,299
6	Jammu & Kashmir	10.99	19.81	827
7	Karnataka	10.25	10.21	397
8	Kerala*	-	4.37	-
9	Madhya Pradesh	50.16	33.64	13,361
10	Maharashtra*	-	1.78	-
11	Manipur	14.36	14.36	2,056
12	Mizoram*	57.40	57.40	-
13	Odisha*	21.07	30.87	-
14	Punjab	8.12	5.33	2,175
15	Sikkim	26.32	26.32	2,584
16	Uttarakhand	85.50	89.43	5,647
17	West Bengal	1.52	0.76	1,611
18	Uttar Pradesh*	5.43	4.22	-
	Total	350.67	389.77	36,572

Note: The fund utilized also include the utilization of unspent funds available with the States from release of previous year.

*Amount was allocated to state for taking up the balance of advance work and maintenance work only. No creation work was provisioned in the APO.
